

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/82/2016
NAME OF THE PETITIONER(S) : N. Ramachandran
NAME OF THE RESPONDENT(S) : Buildart Safety Glass Private Limited & 6 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) M.K. PREETHA S. MANJULA DEVI for KSR & Co.	} Counsel for Petitioner	M.K. Preetha
2) R. Prituviraj for R. VENKATAVARADAN	} Counsel for R2	for R2

ORDER

Counsel representing both the parties are present. Counsel for R2 prayed time for submissions in relation to the proposal for settlement to convey to the parties and to seek instructions. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)